

ITEM NO.1

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 99/2013

ZAKIR ABDUL KARIM NAIK

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

Date : 16-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Aditya Sondhi, Sr. Adv.  
Mr. Sidharth Luthra, Sr. Adv.  
Mr. Vikash Singh, AOR  
Mr. S. Hariharan, Adv.  
Ms. Meghana T M, Adv.  
Ms. Aishwarya S M, Adv.  
Mr. Maeen Mavara M, Adv.  
Mr. Kalidharun, Adv.

For Respondent(s)

Mr. Tushar Mehta, Solicitor General  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Mr. Aditya Krishna, Adv.  
Ms. Preet S. Phanse, Adv.  
Mr. Adarsh Dubey, Adv.  
  
Mr. Shibashish Misra, AOR  
  
Mr. Hrishikesh Baruah, AOR  
  
Ms. Hemantika Wahi, AOR  
  
Mr. Nishant Ramakantrao Katneshwarkar, AOR  
  
Ms. Swati Ghildiyal, AOR  
Ms. Devyani Bhatt, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**List on 23<sup>rd</sup> October, 2024 under the same caption.**

**In the meanwhile, it will be open for the  
respondents to file a counter affidavit.**

**(ANITA MALHOTRA)  
AR-CUM-PS**

**(AVGV RAMU)  
COURT MASTER**